
ACIT Vs M/s Times Internet Ltd

Income Tax Appeal No. 5942/Del/2017

Court: Income Tax Appellate Tribunal (Delhi G Bench)

Date of Decision: July 8, 2021

Hon'ble Judges: O.P.Kant, (AM); Kuldip Singh, J

Bench: Division Bench

Advocate: Prakash Dubey, Neha, Mukesh Gupta

Judgement